

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515
IB-802/ND/2022
IA-1623/2024

IN THE MATTER OF:

IVL Dhunseri Petrochem Industries Pvt. Ltd.

.....Applicant

Vs.

Iceberg Aqua Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 13.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Davinder N Grover, Adv Sachin Singh Shahi

For the Respondent :

ORDER

Due to paucity of time, list this matter on **02.07.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**